

Pay Scales of Grade 'B' Officers

2736. SHRI SITARAM J. GAVALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether rule of fixation of pay of Group 'B' officers on promotion from Assistant scale to Senior scale, which used to be first notional fixation in Jr. scale and then through 'Concordance table' on Indian Railways, has been withdrawn;

(b) whether this system of fixation of pay was discussed by 4th Pay Commission;

(c) whether 3rd Pay Commission had recommended to continue the system and extend it to such all India services too,

(d) if so, the reasons for changing this rule in force since 1960,

(e) whether it is only Group 'B' officers whose pay benefit on promotion has been reduced after IV Pay Commission as compared to pay benefit they were getting before it

(f) whether Government have received representations against it.

(g) if so, whether Government propose to restore the old rule of pay fixation, and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir

(b) The Report of the Fourth Central Pay Commission does not contain any discussion on the Concordance Table. However, in paragraph 23.15 of its Report the Commission has recommended that FR 22 (C) should apply to all cases of promotion from one post of another.

(c) The Concordance Table was already applicable to the three All India Services and some of the Class I Central Services including certain Engineering Services. The 3rd Pay Commission had, however, recommended that this benefit should be made available in other Organised Class I services which had the characteristics of an established service.

(d) Fixation of pay under the Concordance Table has been done away with consequent to the Government's acceptance of the recommendations of the IV Central Pay Commission, for fixation of pay under FR 22(C) in all promotions from one post to another.

(e) Yes, Sir. However, there is no actual drop in emoluments on fixation of pay of Group 'B' Officers in Senior Scale under FR 22 (C)

(f) Yes, Sir

(g) No, Sir.

(h) In view of the Government's decision to accept the recommendation of the Fourth Pay Commission to apply FR 22 (C) for pay fixation in all cases of promotion from one post to another and since under FR 22 (C) pay has to be fixed straightaway in the scale of the post to which a person is promoted with reference to the pay drawn in the post from which he is promoted, the question of fixation of pay in any other manner does not arise.

Introduction of Trains between Mathura-Kasganj and Hathras-Aligarh

2737. SHRI PURAN CHANDRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to (i) introduce a diesel-car service between